

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No.391/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company	Eternity Infrabuild Pvt.Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. R. Banerji , Snr. Advocate
2. Mr. D.N. Sharma , Advocate
3. Mr. A. Agarwal , Advocate
4. Ms. Rishu Saha , Advocate

Appearing on behalf of
petitioners

Rishu Saha
21/11/17

ORDER

Ld. Counsel for the petitioners mentioned the matter today for early listing on the ground of urgency.

List on 27/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)